

From:

The Administrative Civil Judge (North-West),  
Rohini District Court,  
Delhi.

To

Sh. Sanjay Kapoor,  
SIO, NIC,  
Govt. of NCT of Delhi, Delhi Secretariat,  
IP Estate, New Delhi.

No. 284/Genl.II/Rohini/2011

Delhi, Dated the 28.11.2011

Reference: e-tender No.01/Purchase Cell/Rohini/Delhi.

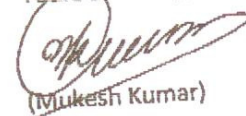
Subject: Information regarding uploading of information regarding e-tender.

Sir,

This is to bring to your kind notice that e-tender in respect of inhouse housekeeping outsourcing at Rohini Courts, Delhi, was uploaded on the official website of the Govt. of NCT of Delhi on 18.11.2011. As per schedule, the said tender was to be opened today i.e. 28.11.2011 at 4.00 p.m. onwards. Sh. A.K. Gupta, Scientist "C", NIC was entrusted to assist this office for opening of e-tender who has reported that the DSC key in respect of the undersigned as Bid Opener was found not working due to which the e-tender could not be opened. However, it has been unanimously decided by the Purchase Committee of this office to open the said e-tender on 30.11.2011 at 4.00 p.m. and this information is required to be reflected in the official website of the Govt. of NCT of Delhi.

In view of the above, it is requested that opening date of the above e-tender i.e. 30.11.2011 at 4.00 p.m. onward may kindly be placed at the official website of the Govt. of NCT of Delhi and communicated to the undersigned.

Yours sincerely,



(Mukesh Kumar)  
Administrative Civil Judge (NW),  
Rohini Courts, Delhi.

Copy forwarded to:

- 1 The Website Committee, Delhi District Court, Tis Hazari, Delhi, with the request to kindly place the above information at the official website of this office.

Recd by Fax  
on 29.11.11  
at 2.00 PM

Web. Committee  
29.11.11